

15.14 hrs.

COMPANIES (FOREIGN INTERESTS) AND THE COMPANIES (TEMPORARY RESTRICTIONS ON DIVIDENDS) REPEAL BILL

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI O. RAJAGOPAL): On behalf of Shri Ram Jethmalani: Sir, I beg to move for leave to introduce a Bill to repeal the Indian Companies (Foreign Interests) Act, 1918 and the Companies (Temporary Restrictions on Dividends) Act, 1974

MR. DEPUTY-SPEAKER: Motion moved:

"That leave be granted to introduce a Bill to introduce a Bill to repeal the Indian Companies (Foreign Interests) Act, 1918 and the Companies (Temporary Restrictions on Dividends) Act, 1974."

(Interruptions)

SHRI PRIYA RANJAN DASMUNSI (RAIGANJ): Mr. Deputy-Speaker, Sir, we are trying to draw your attention since afternoon ...*(Interruptions)*

SHRI MADHAVRAO SCINDIA (GUNA): Mr. Deputy-Speaker, Sir, you have road-rolled all the matters as far as the laying of the papers on the Table was concerned ...*(Interruptions)* Now, you have taken up an important business like the introduction of Bills ...*(Interruptions)*

MR. DEPUTY-SPEAKER: It is only introduction.

...(Interruptions)